

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**O.A. No. 61/78/2021**  
This the 20<sup>th</sup> day of January, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Sandeep Sharma, Age 27 years,  
S/o Sh., Jugal Kishore Sharma,  
R/o Village Zewar, Tehsil &  
District Kishtwar.
2. Mudassar Abbas, age 28 years,  
S/o Mohd. Abbas,  
R/o Village Azamabad,  
Tehsil Mandi, District Poonch.
3. Imtiyaz Hussain, age 26 years,  
S/o Ghulam Hasssan,  
R/o Village Dedpeth,  
Tehsil Mugal Maidan,  
District Kishtwar.

.....Applicants.

(Advocate: Mr.Sudershan Sharma)

**Versus.**

1. UT of Jammu and Kashmir though Commissioner/Secretary to Government, Jal Shakti Department, Civil Secretariat, Jammu/Srinagar. Pin Code-180001.
2. Chief Engineer, Jal Shakti (PHE) Department, Jammu. Pin Code-181205.

3. Commissioner/Secretary to Govt., General Administration Department, Civil Secretariat, Jammu/Srinagar-180001.

.....Respondents

(Advocate: Mr.Rajesh Thappa, DAG )



**ORDRE**  
**[ORAL]**

**Delivered by Hon'ble Mr.Anand Mathur, Member (A)**

During the course of arguments, learned counsel for the applicants submitted that they will be satisfied if a direction is given to respondents to consider and decide the representations of the applicants annexed at (Annexure A-5) and objections to the final seniority list by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the limited prayer made by learned counsel for the applicants, O.A is disposed of at the admission stage itself with a direction to respondents to decide the representations of the applicants annexed at (Annexure A-5) and objections to the final seniority list by passing a reasoned and speaking order in accordance with rules and with intimation to the applicants within a period of three weeks from the date of receipt of a certified copy of this order.

3. It is made clear that we have not expressed any opinion on the merits of the case.

4. No order as to cost.



**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

*Ak/-*